

Supply of Gifts by E.E.C.

6522. **SHRI C. MADHAV REDDI :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether a high level delegation of the European Economic Community (EEC) visited India recently, as reported in the Economic Times dated 7 March, 1987 ;

(b) if so, the details thereof ;

(c) whether it is a fact that the EEC is not in favour of continuing agriculture commodity gifts to India as these gifts are destroying the progress towards self-reliance ;

(d) whether in place of commodities, EEC is planning to export as gift high pedigree cattle to India ;

(e) whether it is also a fact that EEC proposes to stop import to animal feeds from India ; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The first meeting of the Indo-European Community Working Group on Industrial Cooperation was held in New Delhi on 25-26 March, 1987.

(b) The talks covered a wide range such as industrial standards, quality assurances and conformance testing, industrial technology data bank in India, access to European data banks, telecommunications, science and technology including bio-technology, establishment of an Energy Management Institute, sericulture, common facility centres for woollen knitwear, packaging and footwear.

(c) No such decision has been communicated by E.E.C.

(d) No proposal has been received from EEC to supply high pedigree cattle to India, instead of commodity gifts.

(e) and (f) Animal feed like soya-meal is being exported from India to the E.E.C.

[*Translation*]

Civic Amenities in Regularised Colonies

6523. **SHRI RAJ KUMAR RAI :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the details of the private colonies in Delhi which are being considered for regularisation during 1987-88 ;

(b) whether civic amenities are being provided in the colonies which have been regularised earlier ;

(c) if so, the details of those colonies ; and

(d) if not, the reasons therefor and the time by which these amenities will be provided there ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Out of a list of 607 unauthorised colonies compiled DDA/MCD for consideration for regularisation in accordance with the policy for regularisation of such colonies covering residential and commercial structures constructed therein upto 30.6.77 and 16.2.77 respectively, 539 colonies have already been regularised, 56 colonies have been rejected, 7 have been transferred to notified slums and cases of remaining colonies are still to be decided.

(b) to (d) Besides electrification and water supply services provided by DESU and Delhi Water supply & Sewage Disposal Undertaking, the MCD is providing amenities like approach roads, parks, lanes and metalling and premixing of damaged brick pavements katocha lanes in the colonies regularised by it. The MCD has also reported that 137 regularised colonies transferred by DDA to the MCD recently were also provided with some amenities. The execution of development works in